

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:977
ANSWERED ON:03.03.2010
SCALING SYSTEM IN CIVIL SERVICES EXAMINATION
Devappa Anna Shri Shetti Raju Alias

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether scaling system is being used for preliminary and Main Examinations of Civil Service Examination by the Union Public Service Commission (UPSC);
- (b) if so, the basis of the scaling system applied in this regard;
- (c) whether standards in this regard are prepared every year;
- (d) if not, the time by which the same is being followed;
- (e) whether the Government is contemplating to implement the recommendations of Y.K. Alagh Committee in Civil Service Examination;
- (f) if not, the reasons therefor; and
- (g) if so, the time by which it is likely to be implemented?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) & (b) : Scaling system is used in Preliminary Examination of Civil Services Examination by UPSC in order to ensure that no candidate who has opted for any particular optional paper gets any undue advantage because of varying degree of difficulty of any paper or inherent scorability of any particular subject.

(b) & (d) : The matter is sub-judice before the Hon'ble Supreme Court.

(e) to (g) : Recommendations of Y.K. Alagh Committee, inter alia pertaining to the eligibility parameters of candidates appearing for Civil Services, Schemes of Preliminary and Main Examinations, Personality Testing, allocation of Services and post-induction issues of training and management of services, have been considered by the Second Administrative Reforms Commission (ARC) in its Tenth Report entitled 'Refurbishing of Personnel Administration' (November, 2008). No time frame has been decided by the Government to implement the recommendations of Second ARC.